

Amount debited to Booking Clerks and loss of Tickets from Ticket Tube

6227. SHRI CHANDRIKA PRASAD: Will the Minister of RAILWAYS be pleased to state the total amount debited to the Booking Clerks on Indian Railways during the last three years for the loss of tickets from the ticket tube and for the loss of blank paper tickets, separately, on each Zone and on each Divisions, of Indian railways?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): A statement is laid on the Table of the House [Placed in Library. See No. LT-6660/74].

Post Card Campaign by Commercial Staff, Indian Railways

6228. SHRI PANNALAL BARUPAL:
SHRI CHANDRIKA PRASAD:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Commercial Staff of the Indian Railways carried a post card campaign and Hunger Satyagraha in the month of November, 1973;

(b) if so, the number of Post-cards received by Government;

(c) the main demands of the Commercial staff; and

(d) the Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). Yes; the campaign and hunger strike were carried on only in a few places. The number of post cards received is not precisely known and the collection of this information will not be commensurate with the results.

(c) and (d). A statement is attached.

Statement

The main demands of the Commercial staff are:—

- (i) Running scale Rs. 450—1200 with point to point fixation of pay.
- (ii) Change of designation as Commercial Assistant.
- (iii) Immediate filling up of vacancies including relieving hands and rest givers.
- (iv) Fixation of full responsibilities on R.P.F in case of pilferage, loss or theft etc.
- (v) Implementation of all recommendations "one man expert committee" on claims compensation and Administrative reforms commission.
- (vi) Essential for allotment of quarter.
- (vii) Independent entity from transportation as recommended by a number of committees.

Such issues are raised from time to time by recognised labour organisations and are settled through discussions in the meetings of the PNM and the JCM at different levels. Further, representations coming from any source including un-recognised unions, are given due consideration and action as deemed fit is taken. Whatever demands are presented to the administration are given due consideration with the utmost sympathy taking into consideration factors like financial resources, framework of rules and regulations, justification for accepting the demands and the repercussions of their acceptance.